

**Textile Mills in Burma**

313. SHRI A. K. GOPALAN;  
SHRI NAMBIAR;  
SHRI K. RAMANI;  
SHRI P. RAMAMURTI:

Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the State Trading Corporation propose to set up two textile mills in Burma;

(b) if so, the details of the terms and conditions for their installation; and

(c) the names of the firms who will supply machinery for the same?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) (a) to (c). STC has tendered for setting up of two complete textile mills against a global tender floated by the Government of Burma. The tender called for supply of the machinery on turn-key basis including erection and trial run after installation of the machinery. The tender has still not been awarded to STC.

STC has submitted the tender with the active cooperation from the Members of Textile Machinery Manufacturers' Association of India. As different alternatives for setting up the mills have been made, names of firms who will supply machinery will be finalised after the contract has been negotiated and awarded.

**Precision Instrument Factory at Palghat**

314. SHRI A. K. GOPALAN;  
SHRI VISWANATHA  
MENON;  
SHRI C. K. CHAKRAPANI;  
SHRI E. K. NAYANAR:

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 9140 on the 30th April, 1968 and state:

(a) whether Government have taken any decision on the representation from Kerala Government regarding construction of a Precision Instrument Factory at Palghat;

(b) if so, the details thereof; and

(c) if not, when the decision is likely to be taken and the reasons for delay?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) and (b). No, Sir.

(c) The various issues involved are under examination and decisions will be taken as soon as possible.

**Crisis in Textile Industry**

315. SHRI A. K. GOPALAN;  
SHRI NAMBIAR;  
SHRI UMANATH;  
SHRI K. RAMANI;  
SHRI S. KUNDU;  
SHRI S. S. KOTHARI:

Will the Minister of COMMERCE be pleased to state:

(a) the steps taken by Government to avert the crisis in the textile industry in South; and

(b) the outcome thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) and (b). The textile mills in South India have been generally facing difficulties due to accumulation of stocks of yarn for the last 4½ months on account of poor off-take by handlooms and powerlooms. The following measures have already been taken to help the mills in overcoming their difficulties:—

- (i) Downward readjustments in the rate structure of excise duty on cotton yarn in respect of certain types of sized yarn as well as by exempting totally hank yarn in plain, straight reals of